BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPLE BENCH, NEW DELHI.

Original Application No. 429/2023

Avinash Kumar Singh — Applicant

Versus

State of Uttar Pradesh & Ors. — Respondents

2nd Additional compliance report regarding Deoria Goods shed

This 2nd additional report is being filed in compliance with the orders dated 28.05.2024 of this Hon'ble Tribunal in OA No. 429 of 2023.

1. Introduction

This report provides details of additional steps being taken for arresting pollution at Deoria Goods Siding. In Deoria Goods siding an elaborate pollution monitoring and arresting mechanism has been successfully initiated with the installation of permanent water sprinkler system and air quality monitoring machine. The details of both the development as well as a summary of the ongoing activities to control pollution as outlined in previous reports are shared in the report.

2. Installation Overview

In response to previous directives for improving air quality and mitigating pollution at the Deoria Goods Siding, the following measures have been successfully implemented:

- **Permanent Water Sprinkler System:** To efficiently control air pollution, a permanent water sprinkling pipe plant has been strategically installed at Deoria Goods Siding **(photo attached in annexure – I)**. This modern facility is equipped with state-of-the-art sprinkling system that sprays water on the wharf of Deoria Goods Siding to reduce dust pollution and maintain optimum environmental conditions. The plant operates seamlessly and ensures that water is sprayed after every loading/unloading of goods thereby reducing air pollution and promoting environmental sustainability in the goods siding. This supplements the water sprinkling being done through water tanker.

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- **<u>Air Quality Monitoring Machine:</u>** An air quality monitoring machine has been installed at the goods shed to provide real-time data on environmental conditions and ensure compliance with air quality standards **(photo attached in annexure – II)**. This advanced device continuously measures key pollutants, including particulate matter (PM2.5 and PM10) offering critical insights into the shed's air quality **(report attached in annexure- III)**.

3. Status of Other Works

All other environmental control and operational measures previously reported remain in effect. These include regular maintenance and operation of existing dust control systems such as existing plantation, new plantation and its regular maintenance, boundary walls, pucca road (wharf). Goods supervisor of Deoria has been directed to send a monthly report (Green Report) regarding the condition and progress of these green measures. This has been done to institutionalize pollution control measures and to ensure its continuance.

4. Impact and Benefits

The installation of the permanent water sprinkler system and the air quality monitoring machine is expected to significantly enhance the effectiveness of dust control measures at the goods siding. The sprinkler system will provide consistent dust suppression, while the air quality monitoring machine will offer valuable data to ensure air quality is maintained. The impact can be seen with the report of air quality monitoring machine **(report attached in annexure- III).** It is humbly submitted that the Railway administration is committed to make Deoria Goods shed compliant with all guidelines and environmental precautions and continuously work towards the same.

In view of above, it is requested to consider the matter and dismiss the OA.

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Sr. Divisional Commercial Manager
North Eastern Railway, Varanasi

ANNEXURE - I

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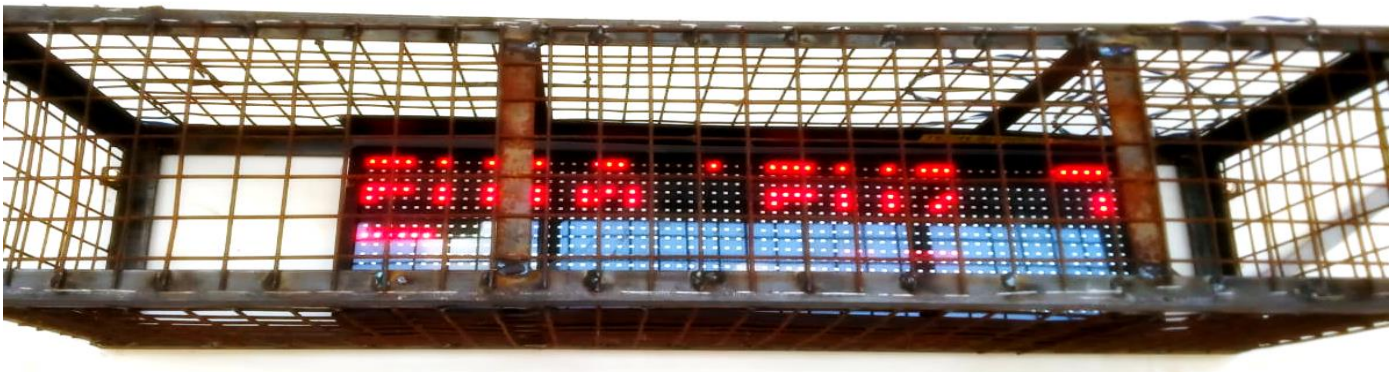
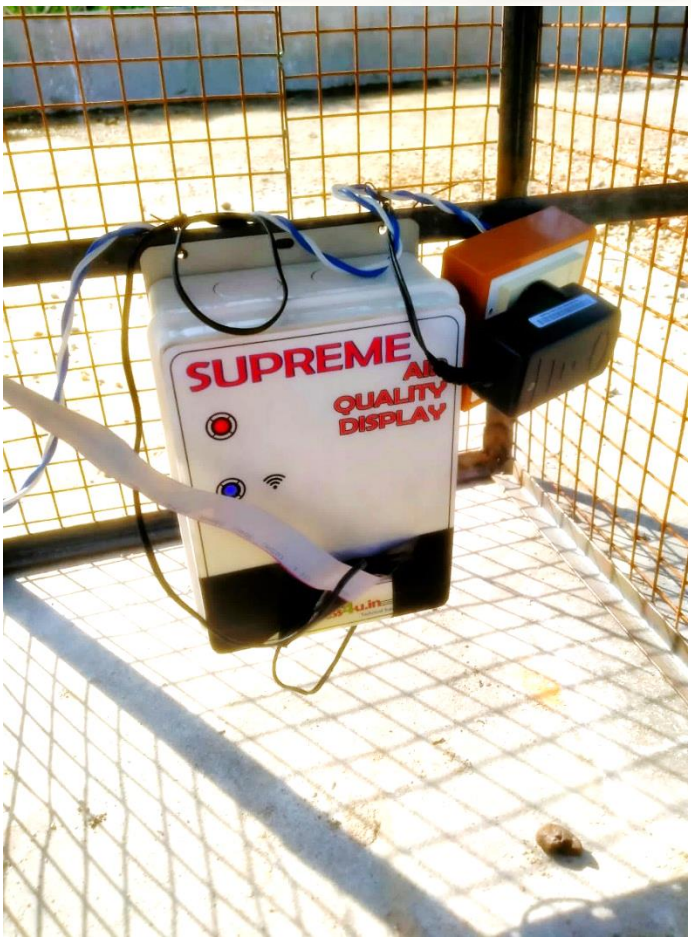
ANNEXURE – II





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ANNEXURE – III

Air Quality Monitoring Report

DATE	TIME	PM10 (ug/m3)	PM2.5 (ug/m3)
4-Aug-24	13:03:02	60	47
4-Aug-24	17:50:37	66	53
4-Aug-24	19:05:34	61	51
4-Aug-24	19:35:43	81	75
4-Aug-24	21:06:14	87	83
4-Aug-24	23:07:08	89	83
4-Aug-24	23:22:13	93	91
5-Aug-24	13:11:50	50	42
5-Aug-24	20:52:50	67	52
5-Aug-24	23:23:48	64	51
6-Aug-24	0:24:12	58	47
6-Aug-24	1:24:30	54	45
6-Aug-24	2:09:46	66	52
6-Aug-24	19:42:38	30	29
6-Aug-24	20:57:30	45	38
7-Aug-24	0:22:00	49	41
7-Aug-24	1:52:29	53	44
7-Aug-24	2:37:44	53	44
7-Aug-24	6:09:08	60	48
7-Aug-24	6:39:17	56	46
7-Aug-24	14:15:47	49	42
7-Aug-24	17:01:44	50	42
8-Aug-24	1:52:42	45	37
8-Aug-24	11:59:27	44	37
8-Aug-24	17:06:30	50	41
8-Aug-24	19:07:20	53	44
8-Aug-24	19:37:29	60	48
9-Aug-24	9:10:02	62	49
9-Aug-24	10:10:23	65	51
9-Aug-24	11:10:44	71	58
9-Aug-24	12:11:04	63	51
9-Aug-24	13:16:15	65	52
9-Aug-24	14:16:46	66	55
9-Aug-24	16:30:53	57	47
10-Aug-24	8:56:40	64	51
10-Aug-24	12:27:56	66	49
10-Aug-24	19:16:09	66	52
10-Aug-24	23:15:22	44	36
11-Aug-24	2:01:10	55	45
11-Aug-24	2:46:25	61	47
11-Aug-24	10:18:56	63	51

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